

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 42 of 2014**

**Dated : 24<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Federation of Karnataka Chamber  
of Commerce & Industry** ..... **Appellant(s)**

**Versus**

**Bangalore Electricity Supply  
Co. Ltd. & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ritesh Chowdhary for  
Mr. Rohit Rao  
Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.2  
Mr. Anand K. Ganesan for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for further hearing before the Chennai Circuit Bench on **14.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**